IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

O.A. 65 of 1997

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Date of Order: 14-11-2005

Present: Hon'ble Ms. Meera Chhibber. Judicial Member

Hon'ble Mr. N.D. Dayal, Administrative Member

Oskar Ekka -VS-S.E. Railway

For the Applicant : None

For the Respondents: Mr. S.R. Kar, Counsel

ORDER

PER MS. MEERA CHHIBBER, JM

None for the applicant. Perusal of the order sheet shows that since counsel for the applicant has expired, he was sent a notice by the Registry on 9-2-2005 informing him either to engage some other lawyer or appear in person. But in spite of that neither the applicant has engaged any other lawyer nor he is present himself in Court to-day which shows that he is not interested in prosecuting the case. Accordingly, the O.A. is dismissed for default and non-prosecution.

MEMBER(A)

MEMBER(J)

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